

fit on the basis of an examination. Ordinarily, the number of persons not absorbed is negligible.

Shri K. K. Basu: Are Government aware that a number of engineering graduates of the Jadarpur Institute who had received specialised training in electric working and telephones were not absorbed in the Department after two years of training?

Shri Raj Bahadur: We did not train them.

Shri K. K. Basu: They got the specialised training in the Department after passing in that institution and subsequently they were not absorbed.

Shri Raj Bahadur: No such case has been brought to my notice.

Shri K. K. Basu: Will Government consider such cases if they are brought to notice?

Shri Raj Bahadur: Of course, any case which deserves consideration will be duly considered.

Shri R. K. Chaudhury: When telephone lines are out of order, may I know whether wireless is allowed to be used by the public?

Shri Raj Bahadur: How does it arise, Sir?

Shri R. K. Chaudhury: I could not follow the answer.

Mr. Speaker: His question does not arise out of this.

FOOD PUBLICITY

*2120. **Shri C. N. P. Sinha:** Will the Minister of Food and Agriculture be pleased to state:

(a) the amount of money spent on publicity measures for G.M.F. Campaign in 1950, 1951 and 1952;

(b) the results achieved so far; and

(c) whether Government propose to expand its publicity activities in this respect?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a)—

Year	Amount spent.
1949-50	Rs. 3,720
1950-51	69,239
1951-52	42,476

(b) It is difficult to assess quantitatively the results achieved; but the nation-wide publicity Campaign conducted through the Press, Radio,

Films, Pamphlets, Posters etc. has helped to create a better understanding of the food situation and of the steps taken by Government to meet the difficulties.

It has also helped to disseminate information about matters of agricultural interest.

(c) Yes. A proposal to intensify efforts to reach the farmers more closely is under consideration.

Shri C. N. P. Sinha: What steps have been taken by Government to see that this publicity campaign has the proper effect on the rural public?

Shri Karmarkar: Through these various means which I have described, we have tried to publish the material and see to it that it reaches the farmers. As I said in answer to part (c) of the question, our efforts require to be intensified and we are considering a proposal in that regard.

Shri C. N. P. Sinha: Are there any films produced to help this campaign?

Shri Karmarkar: Two films have been produced, Sir.

श्री एम० एल० द्विवेदी : क्या मैं मंत्री महोदय से जान सकता हूँ कि इन लीफ़्लैट्स, पंप्लैट्स और अलबारों से अशिक्षित जनता में कैसा असर पड़ता है ?

श्री कर्मकारक : जो पढ़े लिखे हैं वह अशिक्षित जनता में प्रसार करते हैं।

Prof. D. C. Sharma: Is the same kind of publicity directed towards different sections of the population or are there different kinds of publicity specially meant for institutions like schools, colleges and universities, peasants and villagers.

Shri Karmarkar: As is obvious from the budgeted amount, the campaign as it is being carried on at present under this particular item is not as intense as my hon. friend would like it to be. As more funds become available, we shall try to intensify the work and carry it to all strata of society.

Shri M. S. Gurupadaswami: May I know whether publicity is being conducted in almost all the languages of India?

Shri Karmarkar: I find from information available to me that the pamphlets have been principally in Hindi. About posters I cannot say. Possibly the advertisements may be in different languages, but I have no definite information.

Shri H. N. Mukerjee: Is the publicity conducted usually in general terms or are concrete suggestions offered to the agriculturists so that they can really objectively improve production?

Shri Karmarkar: Concrete suggestions regarding particular method etc., as my hon. friend must be knowing are carried on much more by scientific societies like the Council of Agricultural Research. Special pamphlets are published by them which are available to all concerned.

This particular work is being carried on by the States and is meant for the general public. What we do is to coordinate and supplement what they have been doing; but it is mainly their job.

Shri Nana Das: May I know, Sir, whether Government have issued any instructions to State Governments to take over lands left fallow by the landlords and zamindars?

Shri Karmarkar: We have not considered that aspect yet.

Pandit Thakur Das Bhargava: What amount is spent for publicity in the English language?

Shri Karmarkar: I have not got the break-up. Whatever information I have I have given.

WHEAT PRICES

*2121. **Shri A. C. Guha:** Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether the price of U.S.A. loaned wheat is higher than the present price of wheat in the international market; and

(b) if so, whether Government have asked the U.S.A. Government to revise the rate and with what result?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) No. The wheat in question was purchased by us from time to time at the prices prevailing in the U.S.A. market.

(b) Does not arise.

Shri A. C. Guha: My question was about the wheat we got on loan; not wheat purchased by us from time to time.

Shri Karmarkar: That was purchased in the open United States market at the rates prevailing at the time.

Shri A. C. Guha: May I know the present rates and the rates at which the wheat was purchased.

Shri Karmarkar: I said on an earlier occasion that it is not possible to disclose the price.

Shri A. C. Guha: May I know whether the price that was paid was higher than the prevailing price?

Shri Karmarkar: I have no idea at the moment.

BHUPAT

*2122. **Shri Dabhi:** Will the Minister of **States** be pleased to state:

(a) whether it is a fact that Bhupat the notorious outlaw of Saurashtra, has fled to Sind and has been arrested by the Pakistani Police in Karachi; and

(b) if the answer to part (a) above be in the affirmative, whether Government have taken steps to see that Bhupat is handed over to the Saurashtra Government with a view to making him stand his trial in a Court of Law in Saurashtra?

The Minister of Home Affairs and States (Dr. Katju): (a) Yes.

(b) The question is under consideration.

Shri Dabhi: Are there any reciprocal arrangements for the extradition of persons between the two countries?

Dr. Katju: At present none.

Shri A. C. Guha: Have there been any other cases between India and Pakistan about extradition of suspected accused persons?

Dr. Katju: Not to my knowledge.

Shri H. N. Mukerjee: Has Government made any enquiries into the allegations made even on the floor of the House that important personalities in Saurashtra were associated with the running away of Bhupat?

Dr. Katju: The question does not— with all respect—arise out of this question.

Shri M. L. Dwivedi: May I know what is the total number of outlaws who have taken shelter in Pakistan from India?

Dr. Katju: I have no knowledge at all.

Jonab Amjad Ali: Is it the ruling of the Chair that Mr. Mukerjee's question does not arise out of this?

Mr. Speaker: Supposing I say it is within this question, the hon. Minister's answer would be that he does not know, because it is a matter for the State Government.